

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
JABALPUR

O.A.No.588/2003

Hon'ble Sh. Sarveshwar Jha, Member (A)
Hon'ble Sh. G. Shanthappa, Member (J)

Jabalpur, this the 6th day of November, 2003

Mullu Lal Pawar
s/o Gabbulal Pawar .. Applicant

(By Sh. P.S.Das, through Sh. R. Pandey, Advocate)

v.

Union of India through
Secretary
Department of Post & Telegraphs
New Delhi and four others.
(As per memo. of parties) ... Respondents

(By Advocate: Sh. Om Namdeo)

O R D E R (Oral)

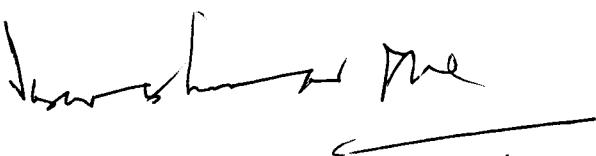
By Sh. Sarveshwar Jha, Member (A):

Heard the counsel on either side.

2. It is observed that the matter has been remanded by the revisional authority, (Director of Postal Services, Raipur Region) to the disciplinary authority vide his orders dated 19.7.2000 (Annexure A2) with direction that the said authority shall be initiating the proceedings afresh in the light of the specific instructions given by him in the said orders. The said orders of the Director of Postal Services, Raipur were given as back as July, 2000. It is already more than three years now, but the applicant is yet to receive any orders in the matter.

3. Keeping the facts and circumstances of the case and after hearing the learned counsel on both sides and after perusal of the material on record, we are

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of the considered view that the appropriate course, at this stage, would be to dispose of this OA with directions to the respondents No.3 and 4, i.e., Director of Postal Services, Raipur and Superintendent Post Office, Chhindwara Division respectively, to ensure that the instructions as given by Respondent No.3 vide his orders placed at Annexure A-2 are carried out and reasoned and speaking necessary orders issued without any further delay, in any case, within a period of two months from the date of receipt of a copy of this order.

4. With this, the OA stands disposed of in terms of the above directions with no order as to costs.


(G. SHANTHAPPA)
MEMBER (J)


(SARVESHWAR JHA)
MEMBER (A)

/rao/

प्रसांकन से ओ/न्दा.....अवलालु दि.....
पुस्तिकारी अवृद्धिता

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महाराजा P. S. Rao, Adv.

महाराजा N. N. Patel, Adv.


महाराजा P. S. Rao
16/11/03